


9

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
---	TP 287/16	Hearing	621A	Levi Strauss (I) P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
9	PARUL JOG 9767350827	PETITIONER	

**ORDER**

PCS for Petitioner is present. Report from ROC is not received. Registry is directed to address a letter to ROC to send the report. List it on 27/07/2017.

  
Member (T)

  
Member (J)